

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P.(IB)/13(AHM)2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company:

Albatross Blackgold Pvt Ltd

V/s

Mystic Shipping Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

ORDER


Learned Counsel Mr. Nisarg Trivedi appeared for the Operational Creditor.

Learned Counsel Mr. Vinayak Patil appeared for the Corporate Debtor.

Learned Counsel for the Corporate Debtor seeks some time to file reply. It is to be filed within seven days by giving copy to other side and other side may file rejoinder (not more than five pages) within seven days thereafter.

Matter stands adjourned to 28.04.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 16th day of March, 2021

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